

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers & postings are made in official exigency with immediate effect in Delhi.

S. No	Name of Officials (Sh./Ms.)	From	To
1	Sai Dass Bhatia E.C. 64120626	Reader in the court of Ms. Neetu Nagar, Ld, ACJM, RADC	SJA in Copying Agency, RADC.
2	Sattar Ali EC- 13538/97579504	JA in Copying Agency, RADC	Reader in the court of Ms. Neetu Nagar, Ld, ACJM, RADC.
3	Sanjeet Kumar EC- 76132454	JA/ Ahlmad in the Court of Ms. Chetna Singh, Ld. POLC.	JA in Record Room & Digitization Cell, RADC.
4	Pankaj Kaushik EC- 10582294	Asstt. Ahlmad in the court of Ms. Deepali Sharma, Ld. Spl. Judge (PC Act) CBI, RADC Asstt. Ahlmad in the court of Sh. Bhupinder Singh, Ld. Spl. Judge (PC Act) CBI, RADC	Asstt. Ahlmad in the court of Ms. Deepali Sharma, Ld. Spl. Judge (PC Act) CBI, RADC
5	Amit Sharma EC- 65275094	JJA (newly promoted) in Office Pool, RADC	*Asstt. Ahlmad in the court of Sh. Sudhanshu Kaushik, Spl. Judge (PC Act) CBI, RACC *Asstt. Ahlmad in the court of Ms. Niyay Bindu, Spl. Judge (PC Act) CBI, RACC
6	Amita Aggarwal, JA E.C: 81259743	Asstt. Ahlmad in the court of Sh. Sudhanshu Kaushik, Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Ms. Niyay Bindu, Spl. Judge (PC Act) CBI, RACC	JA/ Ahlmad in the Court of Ms. Chetna Singh, Ld. POLC.

* Sl. No. 5 - Till further order/directions of HQs.

Note: Sh. Gurjeet Singh, JA in Care Taking Branch is hereby directed to look after the work of Telephone Exchange in the absence of Sh. Amar Sahu, JJA and Sh. Nitin Gupta, JJA in Bail & Filing Branch, RADC shall look after the work of Ms. Rajni Gupta, JJA in Stationary, Cash and Fine & Audit Branch in her absence, in addition to work already assigned to them.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

(Signature)

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

No. 3222/D-3242/D /F.7/P&T/Admn/RADC/2025

Dated, Delhi the 4/4/2025

Copy forwarded for information and necessary action to :

at 2-30 PM

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II, Central District, THC, Delhi.
4. The Officers/Officials concerned.
5. PS to the Undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -II Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

(Signature)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi